

(a) whether Government are contemplating to arm the Commissioner for Scheduled Castes and Scheduled Tribes with powers in the manner the powers are accorded to the Inquiry Commissions/Judicial/non-judicial Commissions so that he may check in a more effective manner the atrocities and discriminations against Scheduled Castes and Scheduled Tribes; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). Article 338 of the Constitution empowers the Commissioner for Scheduled Castes and Scheduled Tribes to investigate all matters relating to the safeguards provided for Scheduled Castes and Scheduled Tribes under the Constitution. The Commissioner is to report upon the working of those safeguards at prescribed intervals to the President, who shall cause all such reports to be laid before each House of Parliament. The question of bestowing powers of enquiry under the Commission of Enquiry Act on the Commissioner for Scheduled Castes and Scheduled Tribes is under review.

[*Translation*]

Completion of Irrigation Projects

182. SHRI HARISH RAWAT: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of big and medium irrigation projects or multi-purpose projects on which construction work has been undertaken since the First Five Year Plan to date; and

(b) the number of projects out of them which have been completed, their total irrigation potential and the extent of its utilisation at present?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). Since the inception of First five Year Plan 264 major and 1088 medium irrigation/multipurpose projects have been taken up for construction in the country. Out of them 65 major and 626 medium projects were completed upto the end of Sixth plan. Beside these, 37 major and 187 medium projects are expected to be completed by the end of VII Plan.

The irrigation potential created and brought under utilisation upto the end of VI Plan from the completed/on-going projects is 30.01 million hectares and 25.33 million hec. respectively. The anticipated additional potential created and brought under utilisation during VII Plan is 1.65 million hectares and 1.68 million hectares respectively.

[*English*]

Second Cadre Review of Group 'A' Engineers in CPWD

183. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Whether a proposal for second cadre review of the Group 'A' Engineers in CPWD is under consideration of Government;

(b) if so, the details of the aspects to be covered therein; and

(c) the strength of Chief Engineers and Executive Engineers during 1981 and 1989?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Second cadre review of Central Engineering Service and Central Electrical and Mechanical Engineering Service Group

'A' of C.P.W.D. has been taken up. Details of the aspects to be covered in the Cadre review would be clear only after its consideration by all concerned, including the De-

partment of Personnel and Training.

(c) Sanctioned strength is indicated below:-

Year	Civil		Electrical	
	Chief Engineer	Executive Engineer	Chief Engineer	Executive Engineer
1981	17	355	2	97
1989	30'	406	4	131

Three Posts of Chief Engineers are common to Civil and Electrical disciplines.

Appointment of Heads of C.P.W.D. and D.D.A.

184. SHRI HARISH RAWAT: Will the Minister of URBAN DEVELOPMENT be please to state:

(a) whether D.D.A. is headed by an Administrator and C.P.W.D. by an Engineer; and

(b) if so, the reasons of such difference is putting Departmental heads?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The functions in the CPWFD are principally of a technical nature, covering the design and construction of building works of the Central Government. The administrative functions in the CPWD are limited to management of its technical staff for which the DG (Works) is assisted by a Director. In addition, the Ministry of Urban Development is also responsible for the administration of the CPWD Officers and staff in certain categories. The DDA, however, is a multi-purpose planning and development authority whose functions cover *inter-alia* preparation of Master Plan and zonal Plans, land devel-

opment, infrastructure development, construction, planning enforcement etc. The senior management of DDA is multi-disciplinary in character. The Vice-Chairman is to act as a Coordinator and Leader of the team and has to be a person with adequate administrative experience.

Water Supply to Kutch and Saurashtra Areas from Sardar Sarovar Project

185. SHRI ARVIND NETAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the steps Government propose to take to make available water to the Kutch and Saurashtra areas of Gujarat;

(b) whether the feasibility of supplying water to the areas from Sardar Sarovar Project has been examined; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Sardar Sarovar Project envisages supply of Narmada waters to these regions through Kutch and Saurashtra branch canals taking off from the Narmada main canal. In addition,